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## United India Insurance Co. Ltd Vs M/s Curewel Packaging Pvt. Ltd

Court: National Consumer Disputes Redressal Commission

Date of Decision: Oct. 16, 2023

Acts Referred: Consumer Protection Act 1986 â€" Section 21(b)

Hon'ble Judges: Dr. Inder Jit Singh, Presiding Member

Bench: Single Bench

Advocate: V.S. Chopra, Archana P Dave, Annish Dave, Aadhar Saha

Final Decision: Disposed Of

**Judgement**